

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 218 of 2012 & IA No. 360 of 2012,**  
**&**  
**Appeal No. 219 of 2012**

**Dated : 16<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 218 of 2012 &**  
**I.A. No. 360 of 2012**

**M/s Balasore Alloys Ltd. ... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) :** **Mr. Ramji Srinivasan Sr. Adv.**  
**Mr. Samareshwar Mahanty**  
**Ms. Reha Mitra**  
**Mr. Udit Seth**

**Counsel for the Respondent(s):** **Mr. Rutwik Panda for R-1**  
**Mr. Buddy A. Ranganadhan**  
**Mr. Hasan Murtaza**  
**Mr. Aditya Panda for R-3 & 4**

**Appeal No. 219 of 2012**

**M/s Balasore Alloys Ltd. ... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) :** **Mr. Samareshwar Mahanty**

**Counsel for the Respondent(s):** **Mr. Rutwik Panda for R-1**  
**Mr. Buddy A. Ranganadhan**  
**Mr. Hasan Murtaza**  
**Mr. Aditya Panda for R-3 & 4**

**ORDER**

We have heard Mr. Ramji Srinivasan, the learned Senior Counsel for the Appellant and Mr. Buddy A. Ranganadhan, the learned counsel for the Respondent. They are directed to file their respective Written Submissions within a week after serving copy on the other side.

Post the matter for Reporting Compliance on **23.07.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/kt